

- 7) Rural Housing
- 8) Drought Prone Areas and Desert Development Programmes and
- 9) Development of Wastelands.

(c) The Chief Ministers appreciated and welcomed the decision of the Government to increase the allocation for rural development from Rs. 10,000 crores in the 7th Plan to Rs. 30,000 crores in the 8th Plan. On ceiling of surplus land and other matters of land Records, the Chief Ministers were of the view that a substantial part of the ceiling land had been locked up in litigation in the Courts of Law and wanted suitable measures to be devised to see the cases were quickly disposed of by the Court so that the lands could be distributed to the rural poor. The Conference also emphasized the need for follow up action to see that the lands distributed to the cultivators are properly utilised and adequate support given to them for this purpose. The Chief Ministers were advised to take special interest and initiative in pursuing all litigation cases regarding land distribution for their successful conclusions.

State Governments are taking suitable steps to implement the decisions taken in the Conference.

[*Translation*]

Allotment of FPS and Kerosene Depots In Delhi

316. SHRI GOVINDA CHANDRA MUNDA: Will the PRIME MINISTER be pleased to state:

(a) the number of cases for allotment of fair price shops and kerosene depots pending in the Deptt. of Food and Civil Supplies, Delhi Administration; as on October 31, 1992; and

(b) the time by which these are likely to be disposed of?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED): (a) and (b). Delhi Administration has reported that 28 cases relating to Fair Price Shops and 10 relating to Kerosene Oil Depots were pending as on 23.11.1992. They have reported that efforts are made to finalise the allotment expeditiously. However, due to representations and counterrepresentations from applications and consumers in some cases, they are unable to specify a definite time frame for disposal of such cases.

PM's Invitation to French Leaders

317. SHRI RAJENDRA KUMAR SHARMA: Will the PRIME MINISTER be pleased to state:

(a) whether the Prime Minister invited the President and the Prime Minister of France to visit India during his recent visit to that country; and

(b) if so, the response of France thereto?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI EDUARDO FALEIRO): (a) Yes, Sir.

(b) The invitations have been accepted in Principle.

Funds for Digging of Wells In Bihar

318. SHRI RAM LAKHAN SINGH YADAV: Will the PRIME MINISTER be pleased to state the number of wells dug under the million be pleased to state the number of wells dug under the million wells scheme in Bihar during the last two years,

district-wise and the amount spent thereon from Jawahar Rozgar Yojana fund?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DEPARTMENT OF RURAL DEVELOPMENT) (SHRI G. VENKAT SWAMY): The

number of dug wells constructed, districtwise, under Million Wells Scheme (MWS), which is a sub-scheme of Jawahar Rozgar Yojana (JRY), is not monitored at the Central level. However, the number of wells dug in Bihar and amount spent thereon during the last two years is as under:-

<i>Year</i>	<i>No. of wells dug</i>	<i>Amount spent (Rs. in lakhs)</i>
1990-91	17884	6878.67
1991-92	50836	7764.30

Growth Centre in Sivni (M. P.)

319. KUMARI VIMLA VERMA: Will the PRIME MINISTER be pleased to state

(a) whether the Union Government have received any proposals from the State Government or public representatives of Madhya Pradesh for setting up of industrial growth centre at Sivni,

(b) if so, the details thereof, and

(c) the action taken by the Union Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT) (SHRI-MATI KRISHNA SAHI). (a) The Government had received a proposal from the Hon'ble Member of Parliament who has raised this Question for setting up a growth centre in Seoni District, Madhya Pradesh.

(b) It was, inter-alia, indicated in the proposal that Seoni District was located on the National Highway between Jabalpur and Nagpur and Nagpur Districts and was rich in forest and agricultural resources.

(c) In view of the fact that based on well laid-down criteria, Madhya Pradesh has already been allotted six growth centres all of which have been selected and announced in consultation with the State Government, it was indicated that no additional growth centre would be possible in the State

Monitoring Cell for Utilisation of Funds

320. SHRI KRISHAN DUTT SULTANPURI: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) the composition of the cell to monitor and check the utilisation of funds allocated to States/during the Eighth Five Year Plan;

(b) whether the Government propose to involve 'gram panchayats' for the better implementation of the schemes; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY